

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). No such reservations are made in the central institutions. The State Governments provide for reservation of seats in accordance with their respective rules.

[English]

Fertilizers

2166. SHRI V. SREENIVASA PRASAD :

SHRI TARA SINGH :

KUMARI MAMTA BANERJEE :

SHRI HARIKEWAL PRASAD :

SHRI RAM PRASAD SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the spurious fertilizers are flooding in the markets in various parts of the country;

(b) whether the prices of fertilizers have under gone steep hike in the country;

(c) if so, whether there is no control over the availability, supply, quality and prices of fertilizers;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to check the prices, quality, availability and supply of fertilizers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) No, Sir. However, sporadic cases have been reported from a few States.

(b) to (e). Among the major fertilisers, the prices of Phosphatic and Potassic fertilisers have gone up since their decontrol from price, distribution and movement in August, 1992. However, all fertilisers are subject to quality regulations under the Fertiliser (Control) Order, 1985 (FCO) which empowers the State Governments to take action on the complaints regarding manufacture/import and sale of spurious, non-standard and adulterated fertilisers. For cushioning the impact of price rise of Phosphatic and Pottasic fertilisers, the Government is implementing a scheme to make decontrolled fertilisers available to the farmers at concessional rates. The availability of urea is being monitored periodically with the suppliers, handling agencies and State Governments. The emergent requirements of the States are met immediately.

Fertilizers

2167. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of AGRICULTURE be pleased to state the total amount of subsidy being extended by the Government annually on different fertilisers during the last three years, separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : The total subsidy paid by Government on fertilizers during the last three years is as under :

Year	Total subsidy paid (Rs. in crores)
1991-92	4799.60
1992-93	5796.11
1993-94	4398.97

In addition to the above, the Government is implementing a scheme of concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers w.e.f. Rabi 1992-93 under which funds amounting to Rs. 339.73 crores during 1992-93 and Rs. 517.34 crores during 1993-94 have been given.

Sugar

2168. SHRI HARIN PATHAK : Will the Minister of FOOD be pleased to state :

(a) the requirement of sugar during 1994 and estimated for 1995, State-wise;

(b) the production of sugar in the same period. State-wise;

(c) the production and consumption of sugar in Gujarat during the last three years, year-wise; and

(d) the total quantity of sugarcane given to the sugar mills and the percentage of recovery thereof?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The All-India consumption of sugar during the sugar years 1993-94 and 1994-95 (October-September) is as follows :

Sugar Year	Consumption (lakh tonnes)
1993-94 (Provisional)	111.37
1994-95 (Estimated)	117.93

(b) A statement indicating the State-wise production of sugar during the sugar years 1993-94 and 1994-95 (upto 28th February, 1995) is attached.

(c) The production of sugar during the last three sugar years in the State of Gujarat was as under :

Sugar Year (October-September)	Production (lakh tonnes)
1991-92	7.53
1992-93	7.51
1993-94 (Provisional)	8.26

The normal monthly allocation of levy sugar to the State of Gujarat for distribution through the Public Distribution System is 16194 tonnes. In addition, 4878